

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal Nos. 182, 183 & 158 of 2012**

**Dated : 11<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Tata Power Co. Ltd.**

**... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission**

**...Respondent (s)**

**Counsel for the Appellant(s): Mr. Amit Kapur**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1**

**ORDER**

Post the matter for further hearing on **01.04.2013 at**

**2.30 p.m.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk/ak**